

Fourteenth Loksabha

Session : 7

Date : 07-03-2006

Participants : Chowdhury Smt. Renuka, Gavit Shri Manikrao Hodlya, Gavit Shri Manikrao Hodlya, Ola Shri Sis Ram, Kumar Shri Ashwani, Ramesh Shri Jairam, Mahabir Prasad Shri, Purandareswari Smt. Daggubati, Fatmi Shri Moh. Ali Ashraf

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Title : Papers laid on the table of the House by members/Ministers.

खान मंत्री (श्री शीश राम ओला) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) (एक) जवाहर लाल नेहरू एल्युमीनियम रिसर्च डेवलपमेंट एंड डिजाइन सेंटर, नागपुर के वा 2004-2005 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित

लेखे।

(दो) जवाहर लाल नेहरू एल्युमीनियम रिसर्च डेवलपमेंट एंड डिजाइन सेंटर., नागपुर के वा 2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT – 3753/2006)

लघु उद्योग मंत्री तथा कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

- (1) क्रेडिट गारंटी फंड ट्रस्ट फॉर स्मॉल इंडस्ट्रीज, मुम्बई के वा 2004-2005 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (2) क्रेडिट गारंटी फंड ट्रस्ट फॉर स्मॉल इंडस्ट्रीज, मुम्बई के वा 2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT – 3754/2006)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2004-2005.**(Placed in Library, See No. LT – 3755/2006)**

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित) : अध्यक्ष महोदय, मैं राज्यपाल (उपलब्धियां, भत्ते और विशेषाधिकार) अधिनियम, 1982 की धारा 12 की उपधारा (3) के अन्तर्गत राष्ट्रपति का विशेष आदेश, जिसके द्वारा गोवा के राज्यपाल को राज्यपाल (भत्ते और विशेषाधिकार) नियम, 1987 की अनुसूचित 2 में 'दौरा व्यय' के

अन्तर्गत अतिरिक्त व्यय करने के लिए प्राधिकृत किया गया है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT – 3756/2006)

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित) : अध्यक्ष महोदय, मैं श्री श्रीप्रकाश जायसवाल की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ -

- (1) विदेशियों का रजिस्ट्रीकरण अधिनियम, 1939 की धारा 3 की उपधारा (2) के अन्तर्गत विदेशियों का रजिस्ट्रीकरण (संशोधन नियम, 2005, जो 22 दिसम्बर, 2005 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 737 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT – 3757/2006)

- (2) भारत-तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उपधारा (3) के अन्तर्गत भारत-तिब्बत सीमा पुलिस बल, टेलर काडर भर्ती (संशोधन) नियम, 2006, जो 6 जनवरी, 2006 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 5 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT – 3758/2006)

- (3) मानव अधिकार संरक्षण अधिनियम, 1993 की धारा 20 की उपधारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) राष्ट्रीय मानवाधिकार आयोग, नई दिल्ली के वा 2003-2004 का वार्षिक प्रतिवेदन।

(दो) राष्ट्रीय मानवाधिकार आयोग, नई दिल्ली के वा 2003-2004 के वार्षिक प्रतिवेदन पर की-
गई-कार्यवाही संबंधी ज्ञापन।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT – 3759/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2004-2005 .
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2004-2005, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2004-2005.

(Placed in Library, See No. LT – 3760/2006)

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2003-2004, together with Audit Report thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT – 3761/2006)

- (4) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2003-2004, together with Audit Report thereon.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT – 3762/2006)

(6) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2004-2005, together with Audit Report thereon.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT – 3763/2006)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Pondicherry, for the year 2004-2005.

(9) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT – 3764/2006)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2001-2002.

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT – 3765/2006)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2002-2003.

- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT – 3766/2006)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2003-2004.

- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library, See No. LT – 3767/2006)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2004-2005.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tezpur University, Tezpur, for the year 2004-2005.

(17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library, See No. LT – 3768/2006)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2004-2005.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Hyderabad, Hyderabad, for the year 2004-2005.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT – 3769/2006)

(20) A copy of the Annual Accounts (Hindi and English versions) of the Visva Bharati, Santiniketan, for the year 2003-2004, together with Audit Report thereon.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(22) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2004-2005, together with Audit Report thereon.

(23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(Placed in Library, See No. LT – 3770/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council, Kolkata, for the year 2004-2005.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Kolkata, for the year 2004-2005, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac Export Promotion Council, Kolkata, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 3771/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Chemexcil (Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council), Mumbai, for the year 2004-2005, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chemexcil (Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council), Mumbai, for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT – 3772/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Plexconcil (The Plastics Export Promotion Council), Mumbai, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plexconcil (The Plastics Export Promotion Council), Mumbai, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT – 3773/2006)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmexcil (Pharmaceuticals Export Promotion Council), Hyderabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmexcil (Pharmaceuticals Export Promotion Council), Hyderabad, for the year 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT – 3774/2006)

(9) A copy of the Special Economic Zones Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 54 (E) in Gazette of India dated the 10th February, 2006 under sub-section (3) of section 55 of the Special Economic Zones Act, 2005.

(Placed in Library, See No. LT – 3775/2006)

MR. SPEAKER: This is your maiden intervention. Thank you.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table a copy of the Notification No. S.O. 1785 (E) (Hindi and English versions) published in Gazette of India dated the 20th December, 2005, containing Order making certain amendments in the Notification No.

S.O. 1105 (E) dated the 11th October, 2004 issued under section 18G of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT – 3776/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Haryana Prathmik Shiksha Pariyojna Parishad, Chandigarh, for the year 2003-2004, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana Prathmik Shiksha Pariyojna Parishad, Chandigarh, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 3777/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Universalisation of Elementary Education Mission, Delhi, for the year 2003-2004, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Universalisation of Elementary Education Mission, Delhi, for the year 2003-2004.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT – 3778/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Siksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Siksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT – 3779/2006)

(7) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme-III (U.P. Education for All Project Board), Lucknow, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the District Primary Education Programme-III (U.P. Education for All Project Board), Lucknow, for the year 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT – 3780/2006)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority (Sarva Shiksha Abhiyan), Nagaland, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Mission Authority (Sarva Shiksha Abhiyan), Nagaland, for the year 2004-2005.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT – 3781/2006)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority (Sarva Shiksha Abhiyan), Dadra Nagar Haveli, for the year 2003-2004, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Mission Authority (Sarva Shiksha Abhiyan), Dadra Nagar Haveli, for the year 2003-2004.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT – 3782/2006)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2004-2005.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT – 3783/2006)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Axom Sarva Shiksha Abhijan Mission, Guwahati, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Axom Sarva Shiksha Abhijan Mission, Guwahati, for the year 2004-2005.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT – 3784/2006)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Samithi-Karnataka, Bangalore, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Samithi-Karnataka, Bangalore, for the year 2003-2004, along with Audited Accounts.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Samithi-Karnataka, Bangalore, for the years 2002-2003 and 2003-2004.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT – 3785/2006)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Guwahati, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Guwahati, for the year 2004-2005.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT – 3786/2006)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority (Sarva Shiksha Abhiyan), Dadra Nagar Haveli, for the

year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Mission Authority (Sarva Shiksha Abhiyan), Dadra Nagar Haveli, for the year 2004-2005.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT – 3787/2006)
